

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3586
TO BE ANSWERED ON 22.03.2023**

RAIL LAND DEVELOPMENT AUTHORITY

3586. MS. CHANDRANI MURMU:

Will the Minister of RAILWAYS be pleased to state:

- (a) the revenue earned through auctioning of land by Rail Land Development Authority during the last five years, year-wise;**
- (b) the details of the area of land auctioned in Odisha and the revenue earned during the same period , district- wise; and**
- (c) the details of the locations the Rail Land Development Authority has identified for auctioning in the next three years and the estimated value?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (c) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 3586 BY MS. CHANDRANI MURMU TO BE ANSWERED IN LOK SABHA ON 22.03.2023 REGARDING RAIL LAND DEVELOPMENT AUTHORITY.

(a): The revenue earned through leasing/auctioning of railway land by Rail Land Development Authority(RLDA) during the last five years and in the current year is as under:-

S.No.	Year	Revenue earned in ₹ in Crores
1	2017-18	42.93
2	2018-19	82.81
3	2019-20	933.27
4	2020-21	349.20
5	2021-22	381.89
6	2022-23(upto 28.02.23)	497.57

(b): During the above period 384 Sqmt of Railway land in Sambalpur District, Odisha has been leased/auctioned. Total ₹ 11.05 lakhs revenue has been earned during the above period.

(c): For the year 2023-24 and 2024-25, twenty one railway colonies & thirteen commercial sites have been identified for leasing/auctioning. The commercial development of Railway land at this scale is complex in nature and requires detailed techno-economic feasibility studies and various statutory clearances from urban-local bodies etc. which affects the valuation and completion time. For the year 2025-26, identification of locations for leasing/auctioning of Railway land has not been done.
